

LA/LEGN/2022/1391

The following bill which was introduced in the Legislative Assembly of the State of Goa on 21st July, 2022 is hereby published for general information in pursuance of Rule-138 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

The Goa Industrial Development
(Amendment) Bill, 2022

(Bill No. 28 of 2022)

A

BILL

further to amend the Goa Industrial Development Act, 1965 (Act No. 22 of 1965).

Be it enacted by the Legislative Assembly of Goa in the Seventy-third Year of the Republic of India as follows:—

1. *Short title and commencement.*— (1) This Act may be called the Goa Industrial Development (Amendment) Act, 2022.

(2) It shall come into force at once.

2. *Amendment of section 47.*— In section 47 of the Goa Industrial Development Act, 1965 (Act No. 22 of 1965) (hereinafter referred to as the “principal Act”), sub-section (2) thereof shall be omitted.

3. *Amendment of section 49.*— In section 49 of the principal Act,-

(i) in sub-section (1), for the expression “with imprisonment for a term which may extend to six months, or with fine which may extend to one thousand rupees, or with both”, the expression “with fine which may extend to fifty thousand rupees” shall be substituted;

(ii) in sub-section (2), for the expression “with imprisonment for a term which may extend to three months or with fine which may extend to Rs. 1000/- or with both”, the expression “with fine which may extend to fifty thousand rupees” shall be substituted

Statement of Objects and Reasons

The Bill seeks to amend sections 47 and 49 of the Goa Industrial Development Act, 1965 (Act No. 22 of 1965), so as to decriminalize the provisions of imprisonment in the said Act.

The Bill seeks to achieve the above object.

Financial Memorandum

No financial implications are involved in this Bill.

Memorandum Regarding Delegated Legislation

No delegated legislation is envisaged in this Bill.

Secretariat, Shri. MAUVIN GODINHO
Porvorim-Goa. Minister for Industries
Dated: 20-07-2022.

Assembly Hall, NAMRATA ULMAN
Porvorim, Goa. Secretary to the Legislative
Dated: 20-07-2022 Assembly of Goa.